

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.4 - IA/824(AHM)2024 in IA/371(AHM)2024
in
C.P. (IB)/59(AHM)2024

Proceedings under Section 95 IBC

IN THE MATTER OF:

State Bank Of India

.....Applicant

V/s

Sangeetdevi Hemantkumar Baid

.....Respondent

Order delivered on: 05/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Gauri Shethi, Adv. for Mr. Ravi Pahwa, Adv.

For the Respondent :

ORDER

IA/824(AHM)2024 in IA/371(AHM)2024

This is an application filed by the applicant to rectify the order dated 6.5.2024 to the extent substituting the name of Resolution Professional i.e. "Mr. Sunil Kumar Kedia" with the name of present applicant i.e. "Shri Pradeep Kumar Kabra" in Para 10(d)(iii) of the order dated 5.5.2024 passed in IA 371 of 2024 which is observed to be a typographic error. The same is allowed and the name is rectified as Shri Pradeep Kumar Kabra.

In view of the same, IA 824 of 2024 stands disposed of.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)